



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 06.08.2025 & 08.08.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App (AT) (Ins) No. 1410 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	06.08.2025	01.09.2025
2.	Comp. App (AT) (Ins) No. 1503 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	06.08.2025	01.09.2025
3.	Comp. App. (AT) (Ins) No. 26-27 of 2020 Part Heard	State Bank of India Vs. GTL Infrastructure Ltd & Anr.	06.08.2025	01.09.2025
4.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer With	06.08.2025	01.09.2025

5.	Comp. App. (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer With	06.08.2025	01.09.2025
6.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr. With	06.08.2025	01.09.2025
7.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr. With	06.08.2025	01.09.2025
8.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr. With	06.08.2025	01.09.2025
9.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr. With	06.08.2025	01.09.2025
10.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr. With	06.08.2025	01.09.2025
11.	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	06.08.2025	01.09.2025

12.	Comp. App. (AT) No. 306 of 2024 & I.A. No. 6599, 6600, 6601 of 2024 & 2197 of 2025 (With Defects) Part Heard	CA Aravind Maiya Vs. National Financial Reporting Authority & Ors.	08.08.2025	14.08.2025
13.	Comp. App. (AT) No. 193 of 2023 & I.A. No. 4751, 4752, 4753 of 2023 Part Heard	K Pandeya & Co. & Anr. Vs. National Financial Reporting Authority (NFRA)	08.08.2025	22.08.2025
14.	I.A No. 4091 of 2025 in Comp. App. (AT) (Ins) No. 296 of 2024	Rohit Kumar Vs. Yogesh Gupta & Anr.	08.08.2025	22.08.2025
15.	I.A No. 4092 of 2025 in Comp. App. (AT) (Ins) No. 295 of 2024	Sanjeeb Kumar Jha Vs. Yogesh Gupta & Anr.	08.08.2025	22.08.2025
16.	I.A No. 4093 of 2025 in Comp. App. (AT) (Ins) No. 298 of 2024	Arun Kumar Bag Vs. Yogesh Gupta & Anr.	08.08.2025	22.08.2025
17.	Comp. App. (AT) (Ins) No. 1030 of 2022 & I.A. No. 2980 of 2022 Part Heard	Shreeji Cotfab Ltd. Vs. GPI Textiles Ltd. & Anr.	08.08.2025	29.08.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar